

SPECIAL BENCH
COURT - I

O-225

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.(CAA)/73(KB)2024
IN
C.A.(CAA)/37(KB)2024

CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19TH JULY 2024

IN THE MATTER OF	ULIKE DEVELOPERS PVT LTD
UNDER SECTION	SEC. 230-232 - SECOND MOTION

Appearances (via video conferencing/physically)

Mr.Shashi Agarwal,CS]For the Petitioner

Ms.Meenakshi Manot, Adv.]

Mr.Alok Tandon, JD] For the office of RD(ER) MCA

O R D E R

1. Ld.Counsel for the Petitioner present. Mr.Alok Tandon, Joint Director, from the office of RD(ER) MCA present.
2. RBI response is awaited.
3. List the matter on **23/08/2024**.

D. ARVIND
Member (Technical)

BIDISHA BANERJEE
Member (Judicial)